

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Sh. Rajeev Kumar EC : 11371590	PA in the Office Pool, South-East District, Saket Courts, New Delhi.	PA in the court of Ms. Tista Shah, Digital Traffic Court, South-East District, Saket Courts, New Delhi.
2.	Sh. Mohan Gupta EC : 92112520	PA in the court of Sh. Rinku Jain, MM-01, North District, Rohini Courts, Delhi.	PA in the court of Sh. Charan Salwan, Digital Traffic Court, West District, Tis Hazari Courts, Delhi.
3.	Sh. Akhil Rawat S/o Sh. N.S Rawat	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the court of Ms. Richika Tyagi, Digital Traffic Court, Central District, Tis Hazari Courts, Delhi.
4.	Sh. Pradeep Gandhi EC : 81258370	PA in the Office Pool, South-West District, Dwarka Courts, New Delhi.	PA in the court of Ms. Priya Janghu, Digital Traffic Court, South-West District, Dwarka, New Delhi.
5.	Sh. Ajay Gulia EC : 72853829	PA in the Office Pool, South-West District, Dwarka Courts, New Delhi	PA in the court of Ms. Sakshi Jaiswal, Digital Traffic Court, Shahdara District, Karkardooma Courts, Delhi.

- Note:-
1. All the above-mentioned Sr. PA / PAs are hereby stand relieved from their respective place of posting & further directed to join duty at their-transferee-stations forthwith.
 2. Non-compliance of the transfer & posting order/immediately proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.




(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No 88848-883 /Admn-I/P & T/HQs/2023

Dated, Delhi the 22 NOV 2023

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, West, South-East, North, Shahdara, South-West, Delhi/New Delhi.
2. The Officer In-charge, Accounts Branch, Central, West, South-East, North, Shahdara, South-West, Delhi/New Delhi.
3. The Personal Office of the undersigned.
4. The Officers/ Officials concerned.
5. The Sr. A.O (Judl.) / A.O.(Judl.), Administration Branch, Central, West, South-East, North, Shahdara, South-West, Delhi/New Delhi.
6. The Dealing Official, Personal File, Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
7. The Dealing Official, Leave Section, Room No. 114, Central District, Tis Hazari Courts, Delhi.
8. The Dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
9. The Dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
10. The Web-site Committee, Tis Hazari Courts, Delhi.


PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

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